

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. 1037

TO BE ANSWERED ON FEBRUARY 08, 2017

PROJECT UNDER IHSDP

No. 1037 SHRI B. S. YEDIYURAPPA

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- a) whether the Government has sanctioned any scheme/project under Integrated Housing and Slum Development Programme (IHSDP) in the country and if so, the details thereof during each of the last three years and the current year; and
- b) the funds allotted/released so far under the said schemes/projects, scheme-wise, State-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN  
POVERTY ALLEVIATION  
(RAO INDERJIT SINGH)

(a): Government has been implementing Integrated Housing and Slum Development Programme (IHSDP) component of Jawaharlal Nehru Urban Renewal Mission (JNNURM) for providing low cost houses and related civic amenities to urban poor including slum dwellers in the country. Government has extended the Mission period upto 31.03.2017 for completing on-going work only in the projects sanctioned upto 31.03.2012. No new project under IHSDP has been sanctioned/considered by the Government during the last three years and the current year.

(b): State-wise details of the funds (Additional Central Assistance) sanctioned and released so far under IHSDP are given at Annexure.

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**State wise details for Additional Central Assistance (ACA) sanctioned and released so far under IHSDP scheme of JNNURM**

[as on 30th January 2017]

Sl. No.		Name of the State/ UT	Central Share Sanctioned (Rs. in crore)	Central Share Released* (Rs. in crore)
1	States	Andhra Pradesh	440.66	425.50
2		Bihar	330.81	278.36
3		Chhattisgarh	138.93	158.85
4		Goa	-	0.70
5		Gujarat	194.53	247.46
6		Haryana	190.73	188.96
7		Himachal Pradesh	48.79	37.94
8		Jammu & Kashmir	112.75	109.50
9		Jharkhand	86.66	86.98
10		Karnataka	222.56	221.77
11		Kerala	140.38	165.17
12		Madhya Pradesh	160.31	194.52
13		Maharashtra	1,164.29	1,163.14
14		Orissa	188.72	163.29
15		Punjab	25.90	89.71
16		Rajasthan	492.40	535.50
17		TamilNadu	400.38	398.77
18		Telangana	227.85	232.18
19		Uttar Pradesh	624.41	718.18
20		Uttrakhand	60.88	73.09
21		West Bengal	663.06	703.23
<b>Sub- total (States) :-</b>			<b>5,915.00</b>	<b>6,192.81</b>
22	North East States	Arunanchal Pradesh	8.96	8.96
23		Assam	50.11	48.37
24		Manipur	32.35	32.35
25		Meghalaya	12.63	15.70
26		Mizoram	29.78	29.78
27		Nagaland	41.30	41.30
28		Sikkim	17.92	17.92
29		Tripura	38.05	38.05
<b>Sub- total (NE States) :-</b>			<b>231.10</b>	<b>232.43</b>
30	Union Territories	A&N Island (UT)	8.90	5.53
31		Chandigarh (UT)	-	-
32		D&N Haveli (UT)	3.34	3.34
33		Daman & Diu (UT)	0.51	0.29
34		Delhi (UT)	-	-
35		Lakshdweep (UT)	-	-
36		Puducherry (UT)	2.61	2.74
<b>Sub- total (UT) :-</b>			<b>15.35</b>	<b>11.90</b>
<b>Total (IHSDP):-</b>			<b>6,161.45</b>	<b>6,437.14</b>

\* In some States, ACA released is more than the sanctioned amounts due to fact that States have dropped non starter projects/non starter dwelling units in ongoing projects after release of ACA.